37

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY– MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2019 AT 10.30 AM

TRANSFER PETITION NO.	TP NO. 28/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA NO. 205/2019 in CP NO. 53/2008
NAME OF THE COMPANY	Vision Broadband Services Pvt Ltd
NAME OF THE PETITIONER(S)	SY Sri Kumar
NAME OF THE RESPONDENT(S)	Vision Broadband Services & (03) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nalesh Kumar Sangam For V. Harish Kumar	Adv	9000666072	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.V. PAPA RAO for V.S. RAJU	Advocate	9848658159	

ORDER

IA No.205/2019

Counsels representing both sides are present. Respondent's counsel prayed time for filing counter in this IA. Time is enlarged at request. Put up the matter on 05.08.2019.

MEMBER JUDICIAL

Rk